

DIVISION BENCH
COURT - I

P-105

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/237(KB)2023
IA(I.B.C)/313(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09TH MAY 2024

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|------------------|----------------------------------|
| IN THE MATTER OF | INDIAN BANK VS ROHIT KUMAR |
| UNDER SECTION | SECTION 95(1) |

Appearances (via video conferencing/physically)

Ms. Sanjana Nandi, Adv. : For Financial Creditor
Ms. Urmila Chakraborty, Adv. : For Personal Guarantor
Mr. Abhijeet Sarkar, Adv.
Mr. Rahul Parasrampurua, Adv. : For RP
Mr. Rajnandan Kumar, RP in person

ORDER

1. Ld. Counsel for the parties present.
2. Ld. Counsel for the Financial creditor seeks to file a supplementary affidavit to bring on record the postal receipts proving the service of Form-B. Ten days' time is allowed.
3. Let a composite reply be filed by the Personal Guarantor dealing with the supplementary affidavit as well as the petition preferred by the Financial Creditor.
4. Post this matter on **1/7/2024**.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)